idea of having trade centres at a few of these centres. It is not possible in view of limited finances to have trade centres at many places.

IMPROVEMENT OF PROGRAMMES IN A.I.R.

*1347. Sardar Hukam Singh: Will the Minister of Information and Broad-tasting be pleased to state broadly how the lump provision of Rs. 3 lakhs in 1953-54 which was increased subsequently to Rs. 6 lakbs in 1954-55, for the improvement of programmes of All India Radio has been utilised?

The Minister of Information and Broadcasting (Dr. Kesker): The lump provision which was sanctioned in 1953-54 and 1955 has been and is being utilised on:

- (i) Improvement of music programmes and establishing Light Music Units;
- (ii) Increasing the fee of artistes and increasing payments for talks, dramas etc; and
- (iii) Special programme activities like the Radio month celebrations. Expenditure for these purposes is added on to normal expenditure on similar items, and not kept in a special category.

Sardar Itakam Singh: What is the relative share as between the artistes and the administrators, that is being paid out of this fund?

Dr. Keskar: I might inform the hon. Meinber that one of the reasons for asking for this special sum was the fact that the percentage of money that AIR was spending on administration was very much greater than on the production of programmes, and so most of this money is spent on payment for production of programmes.

Sardar Hukam Singh: May I know whether the national programme that is being broadcast from Delhi every week is also being paid out of this fund?

Dr. Keskar: It is very difficult, as I said, to separate and say which part

is paid out of the normal sum granted and which part from the special grant, but some of it will certainly be considered for improvement of programmes.

Sardar Hukam Singh: May I know whether any new employees were engaged for carrying out the object of these programmes?

Dr. Keskar: Not these programmes in general, but aspects of these programmes. For carrying out those objects, certainly, new production staff on contract has been engaged in some places.

Sardar Hukam Singh: May I know whether additional expenditure, if any, had to be incurred in order to carry out the objects of these additional funds?

Dr. Keskar: I would require notice for that.

WRITTEN ANSWERS TO QUESTIONS

सिदरी कारसाना

*१२९४. सेठ गोविन्त् दासः क्या उत्पादन मंत्री यह बसाने की कृपा करंगे कि:

- (क) जनवरी से सितम्बन, १६४४ तक के समय में सिद्री उर्वरक कारस्तने में अमोनियम सल्पंट का कितना उत्पादन हुआ और उसका मुल्य तगभग कितना हैं। और
- (स) कितनी मात्रा की विक्री हुई और उससे कितना लाभ हुआ ?

The Minister of Production (Shri K. C. Reddy): (a) 1.95.575 tons valued at Rs. 537.83 lakhs.

(b) The quantity sold during this period is 2,53,724 tons.

The profit and loss is computed annually and the annual statement of accounts and the statement of profit and loss for the year 1953-54, as in the preceding year, have been placed in the Library of Parliament. It is not possible to give any estimate of

the profit for the period indicated by the Momber, which I no ice, includes three months of a completed year and six months of the current year. Month by month there is variation in the quantity sold and in the quantity produced which must have its effect on production costs also. The company is striking the balance annually and these figures are being made available to the Lok Sabha.

PALAR RIVER DISPUTE

*1319. Shri N. R. Muciswamy: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether a memorandum has been submitted to Government in regard to the dispute between Madras and Mysore States on Palar river suggesting the appointment of a council under Article 263 of the Constitution for conducting an enquiry into and advising upon the dispute; and
- (b) if so, how the matter now stands?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) Yes. Sir.

(b) The Madras Government that they are collecting reported technical data to show whether there has been any interception by Mysore of waters legitimately due to Madras and that they will address to Central Government, if the investigations showed that there was such interception. The Mysore Government. have, on the other hand, said that they have not taken any action which would adversely affect the interests Medras. This has been intimated to the Government of Madras. A further report is awaited from that Government.

UNEMPLOYMENT IN RAJASTHAN

- •1329. Shri Rheckis Bhai: Will the Minister of Planning be pleased to refer to the reply given to unstarred question No. 225 on the 3rd September, 1954 and state:
- (a) whether the Plenning Commission have since received from the

Rajasthan Government any data of unemployment in that State;

- (b) if so, how it compares with the figures of other States; and
- (c) whether Government will lay on the Table of the House a statement containing the information?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No data on unemployment in Rajasthan have been received by the Planning Commission from the Rajasthan Government. The State Government have, however, recently reviewed the various factors in the employment situation and considered measures for expanding employment opportunities.

(b) and (c). Do not arise.

CARPETS

*1324. Shrl Ganpatl Ram: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government propose to standardise the quality of carpets produced by the cottage industries at Bhadohi and Mirzapur;
 - (b) if so, for what purpose;
- (c) whether Government propose to find a suitable market for them; and
- (d) the steps, if any, taken by Government to develop this industry?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). Yes, standards for these carpets have been drawn up with a view to improve the quality and increase the export.

- (c) Government help in such matters to the extent possible.
- (d) The Government of Uttar Pradesh with a view to develop this industry have introduced Quality Marking, and are organising cooperative accieties and supplying good quality raw-materials at cheaper rates to the craftsmen.